

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 20

IA 2250/2024 (NEW IA) in C.P. (IB)/1807(MB)2018

CORAM:

**SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **08.05.2024**

NAME OF THE PARTIES: **BANK OF BARODA VS TOPWORTH URJA
& METALS LIMITED**

Section 9, 43(1), 44(1) & 66(1) of the Insolvency and Bankruptcy Code,
2016 & Application under any other provisions- IBC

ORDER

IA 2250/2024 (NEW IA) in C.P. (IB)/1807(MB)2018

- 1) Mr. Dhruvad Vaghani, Ld. Counsel for the Applicant is present. None present for the Respondents, when the matter is called out.
- 2) The matter is coming up on the Board for the First Time. In that view of the matter, the Registry is directed to issue Notice to all the Respondents, clearly intimating the next date of hearing and to place on record Compliance Report, well before the adjourned date.
- 3) In addition to the Notice ordered to be issued by the Court, the Applicant herein is directed to issue Notice to all the Respondents, clearly intimating

the next date of hearing, by all available means (i.e. Speed Post, E-mail, etc.) and to place on record, Affidavit enclosing there with proof of service of Notice issued on the Respondents, well before the adjourned date.

- 4) Applicant is further directed to serve a copy of the present Interlocutory Application upon all the Respondents, forthwith, if not served earlier.
- 5) After receiving a copy of the present Interlocutory Application, Respondents are directed to file and place on record Affidavit in Replies, within a period of two weeks from today, by duly serving copies to the other side, well in advance.
- 6) Stand over to 05.06.2024, for further consideration and hearing. Parties shall be at liberty to complete and exchange the pleadings well before the adjourned date so that the matter shall be proceeded further on the next date of hearing. Registry shall accept the Hard Copies of the Company Petition for record purpose.

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)**

Vedant Kedare